

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

NO: 761

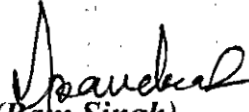
DATED: 14/10/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts, under Major head 2014-Adm. of Justice, Sub head 0488-Distt. and Sessions Judges, under various object Head for the current year 2016-17 as per detail given below:

Rs. In lacs.

S.No.	Name of the Court.	Sal	T.E.	Telephone	2071-P&ORB (NPS)
1.	Pr. D&S Judge, Leh.	20.00	----	----	----
2.	Pr. D&S Judge, Kupwara.	----	----	0.20	----
3.	2 nd . Addl.D&S Judge, Jammu	----	----	----	0.08
4.	C.J.M. Budgam.	----	----	0.15	----
5.	Munsiff, Zanaskar.	----	1.00	----	0.15
6.	Munsiff, Sogam.	1.00	0.30	0.05	----
7.	Munsiff, Ukhral.	----	0.55	----	----
8.	Munsiff, Kangan.	10.00	----	----	----
9.	Distt. Mob. Mag. (T) Udhampur	----	0.50	----	----
10.	Addl. Mob. Mag. Doda (Under 13 th F.C)	----	0.10	----	----

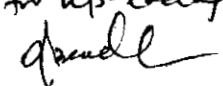
By Order.



 (Ram Singh) 14/10
 Deputy Registrar (Accts)

No: 20727-46/AC Dated: 14/10/2016

Copy to the:-

- 1-2 Pr. D&S Judge, Leh/Kupwara.
3. 2nd. Addl. D&S Judge, Jammu
- 4 C.J.M. Budgam.
- 5-8 Munsiff, Zanaskar/Sogam/Ukhral/Kangan.
9. Distt. Mob. Magistrate (T) Udhampur.
10. Addl. Mobile Magistrate, Doda (Under 13th F.C.).
..... for inf. and n/a
11. Try Officer, Sub Try. Distt. Court complex, Jammu
- 12-20 Treasury Officer, Leh/Kupwara/Budgam/Udhampur/.Zanaskar/Sogam/
Kangan/Doda/Ramsoo (2 F04)
- 21 Order book.

9/c nic for up-lookup



 Deputy Registrar (Accts) 14/10